

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 23/ALD/2017  
CA No 07/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: *Raman Is pat Pub. Ltd.*

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S *33 of I & B Code, 2016.*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anil Kumar</i>	<i>PCS</i>	<i>RP of Corp.</i>	<i>Anil</i>
<u>2.</u>			<i>Debtor</i>	

CP No.(IB) 23/ALD/2017,CA No. 07/2018

The present company application arising out C.P.No. 23/ALD/2017 filed by the Resolution Professional under section 33 of I & B Code recommending for liquidation of the Company pursuant to the resolution passed by the Committee of Creditors. Arguments of the learned PCS Sri Anil Kumar on behalf of RP are heard. The order is reserved.

The matter be listed on 31<sup>st</sup> January 2018.

Date: 25/01/2018

Typed by  
*Jyoti*  
(Stenographer)

*Sd*  
H.P. Chaturvedi,  
Member(Judicial)